

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:743
ANSWERED ON:02.03.2010
CONTRACT WORKERS IN FCI
Sampath Shri Anirudhan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of workers deployed in various godowns of the Food Corporation of India (FCI) during the last three years alongwith their mode of deployment viz., departmental, Direct Payment System, contract etc. State-wise;
- (b) whether FCI continue to utilise the services of contract workers even in notified depots where it is prohibited;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken for absorption of these workers under Direct Payment System?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The number of workers deployed under Departmental/Direct Payment System and Contract System for the last three years is given in Annexure.
- (b): Yes, Madam.
- (c): The Ministry of Labour, has issued notifications after the year 2000 under the provisions of Contract Labour (Regulation & Abolition) Act, 1970 prohibiting employment of contract labour in the following depots of FCI. However, these orders have not been implemented:

State Depot

Kerala 3 - Kozhikode (West Hill), Mavelikara and Chalakudy,

West Bengal 1 - Adra

Andhra Pradesh 1 - Kakatoor

Maharashtra 1 - Ratnagiri

The existing contract labour of 4 notified depots viz. West Hill (Kozhikode), Mavelikkara, Chalakudy (Kerala) and Ratnagiri (Maharashtra) have opposed transfer of surplus DPS labour to these depots resulting in litigation. Similarly, the deployment of existing surplus labour in Adra and Kakatoor Depot has been opposed by the present contract workers.

- (d): It is not possible to absorb contractor workers as at present 738 DPS and 988 Departmental workers are surplus all over India in the depots of FCI.